

WHITE PAPER CONTAINING CORRESPONDENCE BETWEEN GOVERNMENTS OF CHINA AND INDIA

The Minister of External Affairs (Shri Swaran Singh): I beg to lay on the Table a copy each of the following papers:

- (i) White Paper No. XI containing Notes, Memoranda and Letters exchanged between the Governments of India and China between January, 1964 and February, 1965. [Placed in Library, see No. LT-3973/65].
- (ii) Government of India's note dated the 10th March, 1965, given to the Embassy of China in India. [Placed in Library, see No. LT-3974/65].

ANNUAL REPORT AND AUDITED ACCOUNTS OF THE NATIONAL MINERAL DEVELOPMENT CORPORATION, ETC.

The Minister of Steel and Mines (Shri Sanjiva Reddy): I beg to lay on the Table a copy each of the following papers:

- (i) (a) Annual Report of the National Mineral Development Corporation Limited, New Delhi, for the year 1963-64 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (b) Review by the Government on the working of the above Corporation.

[Placed in Library, see No. LT-3975/65].

- (ii) Text of Agreement between the Government of India and the Government of the Union of Soviet Socialist Republics for cooperation in the construction of an Iron and Steel Works at Bokaro and for

extending a credit for this purpose. [Placed in Library, see No. LT-3976/65].

REPORT ON TOBACCO

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): Sir, on behalf of Shri Manubhai Shah I beg to lay on the Table a copy each of the following papers:

- (i) Report of the Ad Hoc Committee on Tobacco.
- (ii) Government Resolution No. 1|2|65-EP(Agri.) dated the 22nd February, 1965 on the recommendations made in the above Report.

[Placed in Library, see No. LT-3977/65].

ANNUAL REPORT AND AUDITED ACCOUNTS OF HINDUSTAN CABLES LTD.

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): Sir, on behalf of Shri T. N. Singh I beg to lay on the Table a copy each of the following papers:

- (i) Annual Report of the Hindustan Cables Limited, Burdwan, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library, see No. LT-3978/65].

NOTIFICATIONS UNDER COFFEE ACT, ETC.

Shri S. V. Ramaswamy: Sir, I lay on the Table a copy each of the following Notifications:

- (i) The Coffee (Second Amendment) Rules, 1965, published